

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-431/ND/2017

In the matter of :

Sh. Vinod Kumar Sharma & Ors.

....PETITIONER

Vs.

Suryansh Buildwel (P) Ltd

... RESPONDENT

SECTION :

Under Section 241/242

Order delivered on 18.12.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent/Cor. Debtor

: -

ORDER

At the request of the Learned Counsels for the parties, the matter is
adjourned to 11.1.2018.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.12.2017